

Filing No.8095

Ghurna Oraon Vs State of Jharkhand

Name of Advocate:-Santosh kumar

DEFECTS:-

5(e)Rs.15 w/f due.

9.Earlier moved statement may be clearly stated.

9(i)Dt. stated below the signature of Deponanr and R.no. of Adv. Clerk at affidavit may be verified.

(ii)Duly certified t/c of pg 13 may be filed.

(iii)P.o name of the petitioner may be indicated at vak.

(iv)Addressing portion may be suitably corrected.

(v)Alleged sections at para 1 and prayer para may be verified.